

Review of Government expenditure

4265. SHRI ANANT RAM JAISWAL:
SHRI SHANKAR DAYAL
SINGH:
SHRI CHATURANAN
MISHRA:

Will the Minister of FINANCE be pleased to state:

(a) whether any quarterly review of the overall budgetary position has been made or is likely to be made during the current financial year in view of Government's decision to control expenditure;

(b) if so, the details of the achievements made towards the budgeted expenditure and collection of revenue; and

(c) if not, what corrective measures are proposed to be taken by Government to control expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) Yes, Sir.

(b) and (c) According to the available information, at the end of second quarter receipts from principal taxes were buoyant while expenditure by and large remained within proportionate levels in most sectors.

Income tax exemption on expenses incurred in Hospitals

4266. SHRI SUDHIR RANJAN MAJUMDAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the general budget for the current year contained a provision for exemption from income tax of medical expenses incurred on treatment in private hospitals approved by the Commissioner;

(b) if so, what are the names of the hospitals, in the capital approved by the Commissioner for the purpose;

(c) the manner in which Government employees can avail themselves of the benefit specifically indicating whether the exemption is available to them at source on production of necessary documents;

(d) if not, whether Government employees are required to file income tax return in cases where no extra income is involved, for claiming the exemption; and

(e) what is the manner in which the benefit is to be claimed in cases where the expenditure has partially been reimbursed by Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) Based on the guidelines issued recently in consultation with the Health Ministry, the Chief Commissioner, Delhi is examining the applications received for approval of private hospitals. So far, no hospital has been approved.

(c) to (e) As far as Government employees are concerned, exemption from perquisite value already exists in respect of reimbursement of expenditure incurred by the employees in hospitals maintained by the Government or the local authority or in private hospitals approved by the Government for the purpose of medical treatment of its employees. Since the new provision introduced by the Finance Act, 1992 does not concern the Government employees, the points mentioned in parts (c),

(d) and (e) Do not arise.

Net domestic product of States

4267. SHRI MOHD. SALIM: Will the Minister of FINANCE be pleased to state:

(a) what is the Net Domestic Product State-wise during the years 1989-90 and 1990-91;

(b) the per capita NSDP during the above period, State-wise;

- (c) the total tax revenue, State-wise;
- (d) the per capita income, State-wise;
- (e) the contribution to national income, State-wise; and
- (f) the centre's contribution to the States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (e) State-wise Net Domestic Product, per capita. Net Domestic Product, total tax revenue and share in net Domestic Product are given in Annexure [See Appendix CIXV. Annexure No. 79]. The per capita income, which is based on income accruing approach, as district from income originating approach followed in the case of per capita NSDP, is not available State-wise.

(f) Information is given in Annexure (See Appendix CLXV, Annexure No. 80)

भारतीय जीवन बीमा निगम की जनकपुरी स्थित यूनिट द्वारा पालिसी से संबंधित राशि को जमा कराने में विलम्ब

4268. श्री राम रमेश यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि भारतीय जीवन बीमा निगम की जनकपुरी स्थित यूनिट सं० 128, नई दिल्ली के प्रबंधकों द्वारा पालिसीधारियों द्वारा जमा कराई गई राशि को 2-3 दिनों के बाद बैंकों के खातों में जमा कराया जाता है ;

(ख) यदि हां, तो राशियों को देरी से जमा कराने के कारणों की किस प्रकार की जांच कराई गई है ;

(ग) क्या यह भी सच है कि पालिसीधारियों की राशि को बैंकों में

जमा कराते समय पर्याप्त सुरक्षा का अभाव रहता है ; और

(घ) यदि हां, तो सुरक्षा प्रबंधों को सुदृढ़ करने और पालिसी से संबंधित राशियों को समय पर जमा कराने को सुनिश्चित करने के लिए क्या-क्या उपाय किए जा रहे हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री बलराम सिंह) : (क) और (ख) जनकपुरी स्थित भारतीय जीवन बीमा निगम के कार्यालय में एकत्रित सारी राशियाँ प्रति दिन के आधार पर बैंक जमा करायी जाती है। उनको बैंकों के साथ एक व्यवस्था है जिसके अनुसार बैंक का प्रतिनिधि जीवन बीमा निगम के कार्यालय में बुधवार को छोड़कर जबकि बैंक का साप्ताहिक अवकाश होता है हरेक कार्य दिवस को जाता है और नकद राशि एवं चेक एकत्रित करता है। केवल बुधवार तथा उन दिनों को छोड़कर जब हड़ताल, वंद या किसी अन्य अप्रत्याशित परिस्थिति मामूय क्रियाकलाप प्रभावित होता है, एकत्रित राशियों को बैंक में जमा करने में कोई विलम्ब नहीं होता।

(घ) और (घ) क्योंकि बैंक उसी भवन में स्थित है जहाँ पर जीवन बीमा निगम की शाखा है, इसलिए पर्याप्त सुरक्षा व्यवस्था है और बैंक का प्रतिनिधि अधिकतर दिनों में जीवन बीमा निगम कार्यालय से नकद राशि एकत्रित करता है। जब भी जीवन बीमा निगम के कर्मचारी को नकद राशि बैंक ले जानी पड़ती है तो यह सुनिश्चित किया जाता है कि उसके साथ स्टान सटस्य/अधिकारी हों। नकद राशि के जाते समय चोरी या लूटपाट द्वारा नकद राशि की हानि के जोखिम का पूरा तरह से बीमा किया जाता है, और किसी भी प्रकार की हानि होने पर ओरियेंटल इंडोरिस गारंटी लिमिटेड द्वारा उसकी प्रतिपूर्ति की जाती है।